



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Monday,29th July 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
58	WP(C)/5744/2023 B/O	GOPA DEY Versus THE STATE OF ASSAM AND 9 ORS.	MR. R MAJUMDAR MS. J GHOSH	SC, ELEM. EDU GA, ASSAM SC, SEC. EDU.
MOTION				
59	WP(C)/3717/2024 FIXED	PALLAB DEKA AND 6 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR T CHAKRABORTY MR. D CHOUDHURY MR. R K SARMA	SC, A I C T E SC, D E AND C T
60	WP(C)/3762/2024 B/O	MD MUSABBIR HUSSAIN AND ANR Versus THE STATE OF ASSAM AND 18 ORS	MR. S BANIK MS F BEGUM	SC, HIGHER EDU SC, HIGHER EDU SC, APSC
ADMISSION				
61	WP(C)/5962/2023 FIXED	ABDUL SAFIT MIAH Versus THE STATE OF ASSAM AND 4 ORS	MR. M HUSSAIN MR. A Z AHMED	SC, ELEM. EDU SC, FINANCE
ORDERS				
62	I.A.(Civil)/2218/2024 B/O in WP(C)/2696/2024 WITH WP(C)/2696/2024	VIOLINA DAS Versus THE STATE OF ASSAM AND ORS VIOLINA DAS Versus THE STATE OF ASSAM AND 7 ORS	MS. S B CHOUDHURY MR. S K DAS MS. S B CHOUDHURY MR A N AHMED MR. S K DAS	GA, ASSAM SC, SEC. EDU. SC, BTC GA, ASSAM SC, SEC. EDU. SC, BTC

LEAVE NOTE OF ADVOCATES FOR 29/07/2024

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR D TALUKDAR	27-06-2024	To	03-08-2024
3)	MR. J P SHARMA	01-07-2024	To	31-07-2024
4)	MR. O P BHATI	28-06-2024	To	04-08-2024
5)	MR H Dey	17-07-2024	To	29-07-2024
6)	MR. D C C PHUKAN	16-07-2024	To	31-07-2024
7)	MR. R P KAKOTI SR. ADV.	13-07-2024	To	31-07-2024
8)	MR. V K CHOPRA	25-07-2024	To	29-07-2024

9)	MR S SARMA	16-07-2024	To	15-09-2024
10)	MS. N M DEKA	17-07-2024	To	20-12-2024
11)	MR. S B PRASAD	22-07-2024	To	02-08-2024
12)	MS. T GOSWAMI	22-07-2024	To	02-08-2024
13)	MR. A CHAUDHURY	20-07-2024	To	04-08-2024
14)	MRS. M A OZAH	24-07-2024	To	01-08-2024
15)	MR. B BARMAN	28-07-2024	To	08-08-2024
16)	MR. A MOBARAQUE	26-07-2024	To	30-07-2024
17)	MS. P DUTTA	23-07-2024	To	02-08-2024
18)	MR. N BARUAH	23-07-2024	To	02-08-2024
19)	MR S K AGARWAL	22-07-2024	To	29-07-2024
20)	MS B R A SULTANA	26-07-2024	To	15-08-2024
21)	MR P C R MEDHI	24-07-2024	To	02-08-2024
22)	MR A R MEDHI	24-07-2024	To	02-08-2024
23)	L K BORAH	24-07-2024	To	03-08-2024
24)	MR S BORTHAKUR	24-07-2024	To	10-08-2024
25)	MR M HALOI	31-07-2024	To	05-08-2024
26)	MR. A SARMA	26-07-2024	To	05-08-2024
27)	MR. S C KEYAL	29-07-2024	To	31-07-2024
28)	MR. DITUL DAS	29-07-2024	To	02-08-2024
29)	MR. R K JAIN	29-07-2024	To	01-08-2024
30)	MR. D SAIKIA	29-07-2024	To	02-08-2024
31)	MR D C K HAZARIKA	29-07-2024	To	03-08-2024
32)	MD. I HUSSAIN	29-07-2024	To	30-07-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Monday,29th July 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
39	Cont.Cas(C)/391/2023 B/O	M/S HI TECH CONSTRUCTION Versus CHANDAN SARMAH AND ANR	MR. K N CHOUDHURY MR. D J DAS MS N MAHANTA N GAUTAM MR. H G HAZARIKA	
40	Cont.Cas(C)/392/2023 B/O	M/S HI TECH CONSTRUCTION Versus CHANDAN SARMAH AND ANR	MR. K N CHOUDHURY MS N MAHANTA N GAUTAM	
41	Cont.Cas(C)/394/2023 B/O	M/S HI TECH CONSTRUCTION Versus CHANDAN SARMAH AND ANR	MR. K N CHOUDHURY MR. D J DAS MS N MAHANTA N GAUTAM MR. H G HAZARIKA	
42	Cont.Cas(C)/395/2023 B/O	M/S HI TECH CONSTRUCTION Versus CHANDAN SARMAH AND ANR	MR. K N CHOUDHURY MR. D J DAS MS N MAHANTA N GAUTAM MR. H G HAZARIKA	
43	Cont.Cas(C)/414/2023 B/O	M/S HI-TECH CONSTRUCTION Versus CHANDAN SARMAH AND ANR.	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS MS N MAHANTA	
44	WP(C)/3119/2024 B/O	M/S B K GOGOI Versus THE STATE OF ASSAM AND 3 ORS	MR. R S MISHRA MR. P BORDOLOI	GA, ASSAM
45	WP(C)/3121/2024 B/O	M/S B K GOGOI Versus THE STATE OF ASSAM AND 3 ORS	MR. R S MISHRA MR. P BORDOLOI	GA, ASSAM
MOTION				
46	WP(C)/3765/2024 B/O	CHAKRA BHARALI Versus THE STATE OF ASSAM AND 2 ORS	MR. N N B CHOUDHURY MR. N SARKAR MR P K BASU MR A BANERJEE	SC, HANDLOOM AND TEXTILE
47	WP(C)/3766/2024 B/O	CHAKRA BHARALI Versus THE STATE OF ASSAM AND 2 ORS	MR. N N B CHOUDHURY MR. N SARKAR MR P K BASU MR A BANERJEE MR. D SUTRADHAR	SC, HANDLOOM AND TEXTILE

48	WP(C)/3767/2024 B/O	RAFIQUL ISLAM Versus THE STATE OF ASSAM AND 2 ORS	MR. N N B CHOUDHURY MR. N SARKAR MR P K BASU MR A BANERJEE MR. D SUTRADHAR	SC, HANDLOOM AND TEXTILE
49	WP(C)/3768/2024 B/O	RAKESH GOGOI Versus THE STATE OF ASSAM AND 2 ORS	MR. N N B CHOUDHURY MR. N SARKAR MR P K BASU MR A BANERJEE MR. D SUTRADHAR	SC, HANDLOOM AND TEXTILE

ORDER (STAY VACATING)

50	I.A.(Civil)/2237/2024 CONNECTED WITH ITEM NO. 38 IN THE DAILY CAUSE LIST in WP(C)/3519/2024	M/S H.K. AGARWALA AND ASSOCIATES Versus M/S RAMA K GUPTA AND CO. AND 2 ORS	MR G N SAHEWALLA MR M SAHEWALLA MS T J SAHEWALLA MS K BHATTACHARYYA	SC, P AND R.D.
----	--	---	--	----------------

ADMISSION

51	WP(C)/3903/2023 FIXED	M/S KHAN BROTHERS AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MR B P BORAH MR P J DUTTA MR H MAZUMDER MR H MAZUMDER MISS. J GOGOI	MR. S CHAMARIA SC, AGRI. DEPARTMENT SC, FINANCE SC. ASSAM SEED CORPN.
52	WITH WP(C)/3882/2023	M/S R AND D ASSOCIATES AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR B P BORAH MR P J DUTTA MR H MAZUMDER MISS. J GOGOI	SC. AGRICULTURE SC. ASSAM SEED CORPN. SC, FINANCE

=====

=====

LEAVE NOTE OF ADVOCATES FOR 29/07/2024

-

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR D TALUKDAR	27-06-2024	To	03-08-2024
3)	MR. J P SHARMA	01-07-2024	To	31-07-2024
4)	MR. O P BHATI	28-06-2024	To	04-08-2024
5)	MR H Dey	17-07-2024	To	29-07-2024
6)	MR. D C C PHUKAN	16-07-2024	To	31-07-2024
7)	MR. R P KAKOTI SR. ADV.	13-07-2024	To	31-07-2024
8)	MR. V K CHOPRA	25-07-2024	To	29-07-2024
9)	MR S SARMA	16-07-2024	To	15-09-2024
10)	MS. N M DEKA	17-07-2024	To	20-12-2024
11)	MR. S B PRASAD	22-07-2024	To	02-08-2024
12)	MS. T GOSWAMI	22-07-2024	To	02-08-2024
13)	MR. A CHAUDHURY	20-07-2024	To	04-08-2024
14)	MRS. M A OZAH	24-07-2024	To	01-08-2024
15)	MR. B BARMAN	28-07-2024	To	08-08-2024
16)	MR. A MOBARAQUE	26-07-2024	To	30-07-2024
17)	MS. P DUTTA	23-07-2024	To	02-08-2024
18)	MR. N BARUAH	23-07-2024	To	02-08-2024
19)	MR S K AGARWAL	22-07-2024	To	29-07-2024
20)	MS B R A SULTANA	26-07-2024	To	15-08-2024
21)	MR P C R MEDHI	24-07-2024	To	02-08-2024
22)	MR A R MEDHI	24-07-2024	To	02-08-2024
23)	L K BORAH	24-07-2024	To	03-08-2024
24)	MR S BORTHAKUR	24-07-2024	To	10-08-2024
25)	MR M HALOI	31-07-2024	To	05-08-2024
26)	MR. A SARMA	26-07-2024	To	05-08-2024
27)	MR. S C KEYAL	29-07-2024	To	31-07-2024
28)	MR. DITUL DAS	29-07-2024	To	02-08-2024

29)	MR. R K JAIN	29-07-2024	To	01-08-2024
30)	MR. D SAIKIA	29-07-2024	To	02-08-2024
31)	MR D C K HAZARIKA	29-07-2024	To	03-08-2024
32)	MD. I HUSSAIN	29-07-2024	To	30-07-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Monday,29th July 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 5

[THIS BENCH WILL SIT AFTER RISING OF DIVISION BENCH-I]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -			
1 WP(C)/4281/2022	BASANTA KUMAR PAIT AND 5 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR H K DAS MR. U PATHAK MR. A BORO (P2, P4-P6)	SC, APSC SC, TRANSPORT

LEAVE NOTE OF ADVOCATES FOR 29/07/2024

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR D TALUKDAR	27-06-2024	To	03-08-2024
3)	MR. J P SHARMA	01-07-2024	To	31-07-2024
4)	MR. O P BHATI	28-06-2024	To	04-08-2024
5)	MR H Dey	17-07-2024	To	29-07-2024
6)	MR. D C C PHUKAN	16-07-2024	To	31-07-2024
7)	MR. R P KAKOTI SR. ADV.	13-07-2024	To	31-07-2024
8)	MR. V K CHOPRA	25-07-2024	To	29-07-2024
9)	MR S SARMA	16-07-2024	To	15-09-2024
10)	MS. N M DEKA	17-07-2024	To	20-12-2024
11)	MR. S B PRASAD	22-07-2024	To	02-08-2024
12)	MS. T GOSWAMI	22-07-2024	To	02-08-2024
13)	MR. A CHAUDHURY	20-07-2024	To	04-08-2024
14)	MRS. M A OZAH	24-07-2024	To	01-08-2024
15)	MR. B BARMAN	28-07-2024	To	08-08-2024
16)	MR. A MOBARAQUE	26-07-2024	To	30-07-2024
17)	MS. P DUTTA	23-07-2024	To	02-08-2024
18)	MR. N BARUAH	23-07-2024	To	02-08-2024
19)	MR S K AGARWAL	22-07-2024	To	29-07-2024
20)	MS B R A SULTANA	26-07-2024	To	15-08-2024
21)	MR P C R MEDHI	24-07-2024	To	02-08-2024
22)	MR A R MEDHI	24-07-2024	To	02-08-2024
23)	L K BORAH	24-07-2024	To	03-08-2024
24)	MR S BORTHAKUR	24-07-2024	To	10-08-2024
25)	MR M HALOI	31-07-2024	To	05-08-2024
26)	MR. A SARMA	26-07-2024	To	05-08-2024

27)	MR. S C KEYAL	29-07-2024	To	31-07-2024
28)	MR. DITUL DAS	29-07-2024	To	02-08-2024
29)	MR. R K JAIN	29-07-2024	To	01-08-2024
30)	MR. D SAIKIA	29-07-2024	To	02-08-2024
31)	MR D C K HAZARIKA	29-07-2024	To	03-08-2024
32)	MD. I HUSSAIN	29-07-2024	To	30-07-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Monday,29th July 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 7

[DIVISION BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
42	I.A.(CrI.)/307/2024 B/O, WITH LCR 4 FILES in CrI.A./254/2023	LAL CHAN ALI @ LALCHNAD ALI AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
	WITH CrI.A./254/2023	LAL CHAN ALI @ LALCHNAD ALI AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
43	WITH CrI.A./258/2023	SAHED ALI AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. A M BORA MR. M HUSSAIN MR. P DUTTA	PP, ASSAM
44	WITH CrI.A./286/2023	HASEN ALI Versus THE STATE OF ASSAM AND ANR.	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MS B BORA MR A TALUKDAR	PP, ASSAM
	WITH I.A.(CrI.)/387/2024 in CrI.A./286/2023	HASEN ALI Versus THE STATE OF ASSAM AND ANR.	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MS B BORA MR A TALUKDAR	PP, ASSAM
45	WITH CrI.A./288/2023	AKHER ALI Versus THE STATE OF ASSAM AND ANR.	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MS B BORA MR A TALUKDAR	PP, ASSAM
46	WITH CrI.A./295/2023	IZZAT ALI @ EAJJAT ALI Versus THE STATE OF ASSAM AND ANR.	MR. SURAJIT DAS A W AMAN MR SARFRAZ NAWAZ MR. I U CHOWDHURY MR S A BARBHUYAN	PP, ASSAM

47 **WITH**
[CrI.A./306/2023](#) MIRAJUL HOQUE @ SIRAJ MR P KATAKI PP, ASSAM
Versus MRS R BEGUM
THE STATE OF ASSAM MS N KASHYAP

WITH
[I.A.\(CrI.\)/737/2023](#) MIRAJUL HOQUE @ SIRAJ MR P KATAKI PP, ASSAM
in CrI.A./306/2023 **Versus** MRS R BEGUM
THE STATE OF ASSAM MS N KASHYAP

HEARING

48 [WP\(C\)/683/2017](#) DASARATH CH. DAS and ANR. MR.B C DEKA GA, ASSAM
FIXED, WITH LCR **Versus** MR.H DAS ASSTT.S.G.I.
THE UNION OF INDIA and 4 ORS. MS.C KHAKHLARY

49 [WP\(C\)/4595/2017](#) ISMAIL HUSSAIN MR.S C BISWAS GA, ASSAM
FIXED, WITH LCR **Versus** MS.K L R YANTHAN ASSTT.S.G.I.
THE UNION OF INDIA and 3 ORS. MR.A ULLAH

=====

LEAVE NOTE OF ADVOCATES FOR 29/07/2024

-

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR D TALUKDAR	27-06-2024	To	03-08-2024
3)	MR. J P SHARMA	01-07-2024	To	31-07-2024
4)	MR. O P BHATI	28-06-2024	To	04-08-2024
5)	MR H Dey	17-07-2024	To	29-07-2024
6)	MR. D C C PHUKAN	16-07-2024	To	31-07-2024
7)	MR. R P KAKOTI SR. ADV.	13-07-2024	To	31-07-2024
8)	MR. V K CHOPRA	25-07-2024	To	29-07-2024
9)	MR S SARMA	16-07-2024	To	15-09-2024
10)	MS. N M DEKA	17-07-2024	To	20-12-2024
11)	MR. S B PRASAD	22-07-2024	To	02-08-2024
12)	MS. T GOSWAMI	22-07-2024	To	02-08-2024
13)	MR. A CHAUDHURY	20-07-2024	To	04-08-2024
14)	MRS. M A OZAH	24-07-2024	To	01-08-2024
15)	MR. B BARMAN	28-07-2024	To	08-08-2024
16)	MR. A MOBARAQUE	26-07-2024	To	30-07-2024
17)	MS. P DUTTA	23-07-2024	To	02-08-2024
18)	MR. N BARUAH	23-07-2024	To	02-08-2024
19)	MR S K AGARWAL	22-07-2024	To	29-07-2024
20)	MS B R A SULTANA	26-07-2024	To	15-08-2024
21)	MR P C R MEDHI	24-07-2024	To	02-08-2024
22)	MR A R MEDHI	24-07-2024	To	02-08-2024
23)	L K BORAH	24-07-2024	To	03-08-2024
24)	MR S BORTHAKUR	24-07-2024	To	10-08-2024
25)	MR M HALOI	31-07-2024	To	05-08-2024
26)	MR. A SARMA	26-07-2024	To	05-08-2024
27)	MR. S C KEYAL	29-07-2024	To	31-07-2024
28)	MR. DITUL DAS	29-07-2024	To	02-08-2024
29)	MR. R K JAIN	29-07-2024	To	01-08-2024
30)	MR. D SAIKIA	29-07-2024	To	02-08-2024
31)	MR D C K HAZARIKA	29-07-2024	To	03-08-2024
32)	MD. I HUSSAIN	29-07-2024	To	30-07-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Monday,29th July 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 10

[CIVIL BENCH-III

ITEM NO. 13 IN THE DAILY CAUSE LIST HAS BEEN WRONGLY LISTED]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
65	WP(C)/7261/2021 FIXED	UDDIPTA KASHYAP Versus THE MANAGING DIRECTOR AND CEO, PNB AND 2 ORS	MR. S B PRASAD	SC, PNB
66	WP(C)/1336/2024 B/O	NO. 637463 EX SGT SRI DAMODAR KALITA Versus THE UNION OF INDIA AND 4 ORS	MR B SINHA MR. M HUSSAIN S W HUSSAIN	MR. K K NANDI (r-4,5) MR. A K DUTTA(R-1,2,3) MS S DEY (r-4,5) MISS. R. DAS (r-4,5) DY.S.G.I.
HEARING				
67	WP(C)/4633/2018 FIXED	GHATFUL BANIA AND 10 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. A BHATTACHARJEE MR. J SARMAH	GA, ASSAM MR H K DAS (SC, GAUHATI HIGH COURT)
	WITH I.A.(Civil)/2252/2019 in WP(C)/4633/2018	GHATFUL BANIA AND 10 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. J SARMAH	GA, ASSAM

LEAVE NOTE OF ADVOCATES FOR 29/07/2024

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR D TALUKDAR	27-06-2024	To	03-08-2024
3)	MR. J P SHARMA	01-07-2024	To	31-07-2024
4)	MR. O P BHATI	28-06-2024	To	04-08-2024
5)	MR H Dey	17-07-2024	To	29-07-2024
6)	MR. D C C PHUKAN	16-07-2024	To	31-07-2024
7)	MR. R P KAKOTI SR. ADV.	13-07-2024	To	31-07-2024
8)	MR. V K CHOPRA	25-07-2024	To	29-07-2024
9)	MR S SARMA	16-07-2024	To	15-09-2024
10)	MS. N M DEKA	17-07-2024	To	20-12-2024
11)	MR. S B PRASAD	22-07-2024	To	02-08-2024

12)	MS. T GOSWAMI	22-07-2024	To	02-08-2024
13)	MR. A CHAUDHURY	20-07-2024	To	04-08-2024
14)	MRS. M A OZAH	24-07-2024	To	01-08-2024
15)	MR. B BARMAN	28-07-2024	To	08-08-2024
16)	MR. A MOBARAQUE	26-07-2024	To	30-07-2024
17)	MS. P DUTTA	23-07-2024	To	02-08-2024
18)	MR. N BARUAH	23-07-2024	To	02-08-2024
19)	MR S K AGARWAL	22-07-2024	To	29-07-2024
20)	MS B R A SULTANA	26-07-2024	To	15-08-2024
21)	MR P C R MEDHI	24-07-2024	To	02-08-2024
22)	MR A R MEDHI	24-07-2024	To	02-08-2024
23)	L K BORAH	24-07-2024	To	03-08-2024
24)	MR S BORTHAKUR	24-07-2024	To	10-08-2024
25)	MR M HALOI	31-07-2024	To	05-08-2024
26)	MR. A SARMA	26-07-2024	To	05-08-2024
27)	MR. S C KEYAL	29-07-2024	To	31-07-2024
28)	MR. DITUL DAS	29-07-2024	To	02-08-2024
29)	MR. R K JAIN	29-07-2024	To	01-08-2024
30)	MR. D SAIKIA	29-07-2024	To	02-08-2024
31)	MR D C K HAZARIKA	29-07-2024	To	03-08-2024
32)	MD. I HUSSAIN	29-07-2024	To	30-07-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Monday,29th July 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI

COURT NO: 12

[SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
13	Crl.A./174/2023 WITH LCR - 6 (SIX) FILES, P.B. - 2, FIXED WITH I.A.(Crl.)/228/2024 in Crl.A./174/2023	PRADIP LAKRA AND 4 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. M KALITA MR. A AHMED MR. J HATIMURIA	MR S H SIKDAR (R-2) PP, ASSAM
		PRADIP LAKRA AND 4 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. M KALITA MR. A AHMED MR. J HATIMURIA	PP, ASSAM
HEARING				
14	CRL.A(J)/12/2022 3 Y 3 M 2 D :WITH LCR - 4 (FOUR) FILES, P.B. - 2, PART-HEARD, FIXED	SON KR. GORH Versus THE STATE OF ASSAM	MS. B CHOWDHURY, AMICUS CURIAE	PP, ASSAM

=====

LEAVE NOTE OF ADVOCATES FOR 29/07/2024

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR D TALUKDAR	27-06-2024	To	03-08-2024
3)	MR. J P SHARMA	01-07-2024	To	31-07-2024
4)	MR. O P BHATI	28-06-2024	To	04-08-2024
5)	MR H Dey	17-07-2024	To	29-07-2024
6)	MR. D C C PHUKAN	16-07-2024	To	31-07-2024
7)	MR. R P KAKOTI SR. ADV.	13-07-2024	To	31-07-2024
8)	MR. V K CHOPRA	25-07-2024	To	29-07-2024
9)	MR S SARMA	16-07-2024	To	15-09-2024
10)	MS. N M DEKA	17-07-2024	To	20-12-2024
11)	MR. S B PRASAD	22-07-2024	To	02-08-2024
12)	MS. T GOSWAMI	22-07-2024	To	02-08-2024
13)	MR. A CHAUDHURY	20-07-2024	To	04-08-2024
14)	MRS. M A OZAH	24-07-2024	To	01-08-2024
15)	MR. B BARMAN	28-07-2024	To	08-08-2024
16)	MR. A MOBARAQUE	26-07-2024	To	30-07-2024

17)	MS. P DUTTA	23-07-2024	To	02-08-2024
18)	MR. N BARUAH	23-07-2024	To	02-08-2024
19)	MR S K AGARWAL	22-07-2024	To	29-07-2024
20)	MS B R A SULTANA	26-07-2024	To	15-08-2024
21)	MR P C R MEDHI	24-07-2024	To	02-08-2024
22)	MR A R MEDHI	24-07-2024	To	02-08-2024
23)	L K BORAH	24-07-2024	To	03-08-2024
24)	MR S BORTHAKUR	24-07-2024	To	10-08-2024
25)	MR M HALOI	31-07-2024	To	05-08-2024
26)	MR. A SARMA	26-07-2024	To	05-08-2024
27)	MR. S C KEYAL	29-07-2024	To	31-07-2024
28)	MR. DITUL DAS	29-07-2024	To	02-08-2024
29)	MR. R K JAIN	29-07-2024	To	01-08-2024
30)	MR. D SAIKIA	29-07-2024	To	02-08-2024
31)	MR D C K HAZARIKA	29-07-2024	To	03-08-2024
32)	MD. I HUSSAIN	29-07-2024	To	30-07-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Monday,29th July 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 14

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
53	MFA/72/2012	UNION OF INDIA and ANR Versus M/S SIROHIA and SONS PVT. LTD.	MS.M CHATTERJEE SC, NF RLY MRS.U CHAKRABORTY	MR.K P MAHESWARI MR.A GOYAL MR.B MAHESHWARI
	WITH MC/2562/2013 in MFA/72/2012	M/S SIROHIA and SONS PVT. LTD. Versus UNION OF INDIA and ANR.	MS.M CHATTERJEE MRS.U CHAKRABORTY SC, NF RLY	MR.K P MAHESWARI MR.A GOYAL MR.B MAHESHWARI
54	FAO/43/2023	DILBAR MOLLAH AND ANR Versus BHARATI PAUL AND 11 ORS.	MR J MOLLAH MR. S NATH MR J DAS MR S P DAS	MR. S CHAUHAN (r-1 to 12) MR S CHAUHAN (r-1 to 4) GA, ASSAM MR. A R SHOME (r-1 to 12) MR. P MAZUMDER (r-1 to 12) MR N ALAM (r-1 to 4) M. BORUAH (r-1 to 4) R DEB (r-1 to 4)
	WITH I.A.(Civil)/2166/2023 in FAO/43/2023	DILBAR MOLLAH AND ANR Versus BHARATI PAUL AND 11 ORS.	MR J MOLLAH MR. S NATH MR J DAS MR S P DAS	GA, ASSAM
MOTION				
55	CRP(IO)/261/2024 B/O	RAJIB ROY Versus NAMITA BARMAN @ ROY AND ANR	MR. K BORUAH MR. M ALAM MS. P BORAH	
ORDERS				
56	I.A.(Civil)/2184/2024 WITH LCR, B/O in RFA/4/2024	BEDURA BEGUM CHOUDHURY AND 8 ORS. Versus THE ASSTT. GENERAL MANAGER AND 4 ORS	MS. R CHOUDHURY MR. A H M R CHOUDHURY	MR. S BANIK
	WITH RFA/4/2024	THE ASSTT. GENERAL MANAGER AND 4 ORS Versus BEDURA BEGUM CHOUDHURY AND 8 ORS.	MR. S BANIK	MS. R CHOUDHURY (R-1 to 7) MR. A H M R CHOUDHURY (R-1 to 7)

57 [I.A.\(Civil\)/2201/2024](#)
in CRP(IO)/8/2024 (D/O), B/O
in Review.Pet./7527/2024
WITH
[Review.Pet./7527/2024](#)
(Filing Number)

NIRUPAMA DUTTA
Versus
DIGANTA CHETIA

MR. A K GUPTA
MR. R S MISHRA

DR NIRUPAMA DUTTA
Versus
DIGANTA CHETIA A

MR. A K GUPTA

HEARING

58 [RSA/159/2022](#)
WITH LCR, B/O

ASMOT PARAMANIK @ ASMAT ALI
PARAMANIK
Versus
ABDUL BATEN AND ORS.

MR. M A SHEIKH
MR M H CHOUDHURY
MS A BEGUM
MS F INTAZ

MR. M U MAHMUD (r-1)
MR S H MAHMUD (r-1)

WITH
[I.A.\(Civil\)/3317/2022](#)
in RSA/159/2022

ASMOT PARAMANIK @ ASMAT ALI
PARAMANIK
Versus
ABDUL BATEN AND ORS.

MR. M A SHEIKH
MR M H CHOUDHURY
MS A BEGUM
MS F INTAZ

=====

LEAVE NOTE OF ADVOCATES FOR 29/07/2024

-

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR D TALUKDAR	27-06-2024	To	03-08-2024
3)	MR. J P SHARMA	01-07-2024	To	31-07-2024
4)	MR. O P BHATI	28-06-2024	To	04-08-2024
5)	MR H Dey	17-07-2024	To	29-07-2024
6)	MR. D C C PHUKAN	16-07-2024	To	31-07-2024
7)	MR. R P KAKOTI SR. ADV.	13-07-2024	To	31-07-2024
8)	MR. V K CHOPRA	25-07-2024	To	29-07-2024
9)	MR S SARMA	16-07-2024	To	15-09-2024
10)	MS. N M DEKA	17-07-2024	To	20-12-2024
11)	MR. S B PRASAD	22-07-2024	To	02-08-2024
12)	MS. T GOSWAMI	22-07-2024	To	02-08-2024
13)	MR. A CHAUDHURY	20-07-2024	To	04-08-2024
14)	MRS. M A OZAH	24-07-2024	To	01-08-2024
15)	MR. B BARMAN	28-07-2024	To	08-08-2024
16)	MR. A MOBARAQUE	26-07-2024	To	30-07-2024
17)	MS. P DUTTA	23-07-2024	To	02-08-2024
18)	MR. N BARUAH	23-07-2024	To	02-08-2024
19)	MR S K AGARWAL	22-07-2024	To	29-07-2024
20)	MS B R A SULTANA	26-07-2024	To	15-08-2024
21)	MR P C R MEDHI	24-07-2024	To	02-08-2024
22)	MR A R MEDHI	24-07-2024	To	02-08-2024
23)	L K BORAH	24-07-2024	To	03-08-2024
24)	MR S BORTHAKUR	24-07-2024	To	10-08-2024
25)	MR M HALOI	31-07-2024	To	05-08-2024
26)	MR. A SARMA	26-07-2024	To	05-08-2024
27)	MR. S C KEYAL	29-07-2024	To	31-07-2024
28)	MR. DITUL DAS	29-07-2024	To	02-08-2024
29)	MR. R K JAIN	29-07-2024	To	01-08-2024
30)	MR. D SAIKIA	29-07-2024	To	02-08-2024
31)	MR D C K HAZARIKA	29-07-2024	To	03-08-2024
32)	MD. I HUSSAIN	29-07-2024	To	30-07-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Monday,29th July 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 18

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
53	Bail Appln./1738/2024 B/O	ISHAHAQUE ALI Versus THE STATE OF ASSAM	MR. M RAHMAN L BANIK	PP, ASSAM
54	Bail Appln./2140/2024 B/O	PURUSHOTAM KUMAR Versus THE UNION OF INDIA	MR. M KHAN MS J AKTAR K MAINUDDIN	DY.S.G.I.
MOTION				
55	AB/1874/2024 FIXED	RAFIKUL ISLAM Versus THE STATE OF ASSAM	MR. M ALI H R KHAN	PP, ASSAM
56	WITH AB/1889/2024	RAFIKUL ISLAM Versus THE STATE OF ASSAM	MR. M U MAHMUD MR. M ALI H R KHAN	PP, ASSAM
BAIL HEARING (BA)				
57	Bail Appln./1132/2024 WITH CASE RECORD(SCANNED COPY), FIXED	MD. JULMAT HUSSAIN @ JULMAT ALI Versus THE STATE OF ASSAM AND ANR.	MR. A AHMED MR. I U CHOWDHURY MR A AHMED	PP, ASSAM
58	Bail Appln./1998/2024 FIXED	MASTAK UDDIN AND ANR Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I U CHOWDHURY	MR H R CHOUDHURY S. TALUKDAR A S PRODhani PP, ASSAM
BAIL HEARING				
59	AB/1186/2024 WITH OFFICE NOTE DATED 14/05/2024, FIXED	BIKROM SINGHA LAHKAR Versus THE STATE OF ASSAM	MR H K DAS MR N K SARMA	PP, ASSAM
HEARING				
60	Crl.A./37/2012 WITH LCR AND P.B., FIXED	PROSANTA BORA Versus THE STATE OF ASSAM	MR.A L MANDAL MR.N BARUAH	PP, ASSAM

=====

=====

LEAVE NOTE OF ADVOCATES FOR 29/07/2024

-

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR D TALUKDAR	27-06-2024	To	03-08-2024
3)	MR. J P SHARMA	01-07-2024	To	31-07-2024
4)	MR. O P BHATI	28-06-2024	To	04-08-2024
5)	MR H Dey	17-07-2024	To	29-07-2024
6)	MR. D C C PHUKAN	16-07-2024	To	31-07-2024
7)	MR. R P KAKOTI SR. ADV.	13-07-2024	To	31-07-2024
8)	MR. V K CHOPRA	25-07-2024	To	29-07-2024
9)	MR S SARMA	16-07-2024	To	15-09-2024
10)	MS. N M DEKA	17-07-2024	To	20-12-2024
11)	MR. S B PRASAD	22-07-2024	To	02-08-2024
12)	MS. T GOSWAMI	22-07-2024	To	02-08-2024
13)	MR. A CHAUDHURY	20-07-2024	To	04-08-2024
14)	MRS. M A OZAH	24-07-2024	To	01-08-2024
15)	MR. B BARMAN	28-07-2024	To	08-08-2024
16)	MR. A MOBARAQUE	26-07-2024	To	30-07-2024
17)	MS. P DUTTA	23-07-2024	To	02-08-2024
18)	MR. N BARUAH	23-07-2024	To	02-08-2024
19)	MR S K AGARWAL	22-07-2024	To	29-07-2024
20)	MS B R A SULTANA	26-07-2024	To	15-08-2024
21)	MR P C R MEDHI	24-07-2024	To	02-08-2024
22)	MR A R MEDHI	24-07-2024	To	02-08-2024
23)	L K BORAH	24-07-2024	To	03-08-2024
24)	MR S BORTHAKUR	24-07-2024	To	10-08-2024
25)	MR M HALOI	31-07-2024	To	05-08-2024
26)	MR. A SARMA	26-07-2024	To	05-08-2024
27)	MR. S C KEYAL	29-07-2024	To	31-07-2024
28)	MR. DITUL DAS	29-07-2024	To	02-08-2024
29)	MR. R K JAIN	29-07-2024	To	01-08-2024
30)	MR. D SAIKIA	29-07-2024	To	02-08-2024
31)	MR D C K HAZARIKA	29-07-2024	To	03-08-2024
32)	MD. I HUSSAIN	29-07-2024	To	30-07-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Monday,29th July 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 20

[CIVIL BENCH-IV AND V

**THIS BENCH WILL TAKE UP BAIL MATTERS IMMEDIATELY
AFTER MOTION MATTERS FOLLOWED BY ORDERS,ADMISSION
AND HEARING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
50	WP(C)/3755/2024 B/O	NARUTTAM CHANGMAI Versus THE UNION OF INDIA AND 3 ORS	MR G RAHUL MR. D M NATH MR. D J KAPIL	SC, GST DY.S.G.I.
ADMISSION				
51	WP(C)/6635/2023 FIXED	UDAI GOGOI Versus THE STATE OF ASSAM AND 5 ORS.	MS. J DEKA MS. A TALUKDAR	GA, ASSAM MR. P D NAIR(R-3,5,6) MR. A CHETRY (R-3,5,6) MR G ALAM(R-3,5,6) MR. H ROHMAN(R-3,5,6) MR D DEKA SC, INFORMATION COMMISSION
52	WP(C)/3212/2024 FIXED	DHANJYOTI TALUKDAR Versus THE STATE OF ASSAM AND 7 ORS	MR. S A AHMED MR. F A AHMED C S KAMTHONG MRS. A KHANAM	GA, ASSAM SC, GMC SC, G M D A SC, FOREST
53	WITH WP(C)/2040/2023	ASSAM REAL ESTATE AND INFRASTRUCTURE DEVELOPMENT ASSOCIATION Versus THE STATE OF ASSAM AND 6 ORS.	DR. ASHOK SARAF MR. S CHETIA MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, HOUSING AND URBAN AFFAIRS SC, FOREST SC, GMC
54	WITH WP(C)/4468/2023	NEEL KAMAL HAZARIKA AND 5 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. D BARUAH MR W TERON MS S K GUPTA	GA, ASSAM SC, HOUSING AND URBAN AFFAIRS SC, FOREST SC, GMC
55	WITH WP(C)/4520/2023	DIPALI KALITA (BARMAN) Versus THE STATE OF ASSAM AND 5 ORS	MR. D BARUAH MS. T. PAIT MR W TERON MS S K GUPTA	SC, HOUSING AND URBAN AFFAIRS SC, FOREST SC, GMC

56	WITH WP(C)/4521/2023	ABHIJEET BHARALI AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. D BARUAH MS. T. PAIT MR W TERON MS S K GUPTA	SC, MINES AND MINERALS GOVT OF ASSAM SC, HOUSING AND URBAN AFFAIRS SC, FOREST SC, GMC
57	WITH WP(C)/4637/2023	MRIGENDRA NATH SARMA Versus THE STATE OF ASSAM AND 5 ORS	MR. D BARUAH MS. T. PAIT MR W TERON MS S K GUPTA	SC, HOUSING AND URBAN AFFAIRS SC, FOREST SC, GMC
58	WITH WP(C)/4668/2023	JAMAT RELIEF COMMITTEE AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR M J QUADIR MR S S ISLAM MS S AHMED	GA, ASSAM SC, FOREST SC, GMC
59	WITH WP(C)/4857/2023	JENAT MOLLAH Versus THE STATE OF ASSAM AND 4 ORS	MR J MOLLAH PETITIONER IN PERSON	GA, ASSAM SC, G M D A SC, GMC SC, FOREST
60	WITH WP(C)/6105/2023	SANGEETA DEVI SIOTIA Versus THE STATE OF ASSAM AND 5 ORS	MR. P K ROYCHOUDHURY MD. A KHAN	GA, ASSAM SC, FOREST SC, GMC
61	WITH WP(C)/6507/2023	RUP SEK HAR DEKA Versus THE STATE OF ASSAM AND 5 ORS	MR. D BARUAH MR W TERON MS S K GUPTA	GA, ASSAM SC, FOREST SC, GMC
62	WITH WP(C)/6981/2023	KAMESWAR KALITA Versus THE STATE OF ASSAM AND 7 ORS	MS. F KHAN MR U CHAUDHURY MR. ABHIJIT MENA M. GLORY RHITUSHREE TALUKDAR P. NATH Q. KIBA K. SUMI MS LITO AWOMI	SC, HOUSING AND URBAN AFFAIRS SC, FOREST SC, G M D A SC, GMC
63	WITH WP(C)/7410/2023	ANUJ BHAJANKA Versus THE STATE OF ASSAM AND 6 ORS	MR J PAYENG MS PRATIMA RABHA MR G TAKU MS A PAYENG	SC, HOUSING AND URBAN AFFAIRS SC, FOREST SC, GMC
64	WITH WP(C)/7511/2023	NIJARA DAS Versus THE STATE OF ASSAM AND 8 ORS	MR. A CHETRY MR B KAUSHIK MR. S HAZARIKA	GA, ASSAM SC, G M D A SC, FOREST
65	WITH WP(C)/35/2024	BHABANI KANTA DEKA Versus THE STATE OF ASSAM AND 5 ORS	MR. D BARUAH MR W TERON MS S K GUPTA	MS. M BARMAN (GA, ASSAM) S. BORA (SC, HOUSING AND URBAN AFFAIRS) I. BORTHAKUR (SC, FOREST & ENVIRONMENT) SC, GMC
66	WITH WP(C)/169/2024	CHANDRA DHAR MALAKAR Versus THE STATE OF ASSAM AND 5 ORS	MR M J QUADIR MR. A K HANNAN	GA, ASSAM SC, FOREST SC, GMC
67	WITH WP(C)/199/2024	MINA RAM BORAH Versus THE STATE OF ASSAM AND 5 ORS	MR. D BARUAH MR W TERON MS S K GUPTA	SC, MINES AND MINERALS GOVT OF ASSAM GA, ASSAM SC, HOUSING AND URBAN AFFAIRS SC, FOREST SC, GMC

68	WITH WP(C)/263/2024	M/S PARASOL ENGINEERING ASSOCIATES Versus THE STATE OF ASSAM AND 8 ORS	MR. A SARMA MR D K DEY MR J P CHAUHAN	GA, ASSAM SC, FOREST SC, GMC
69	WITH WP(C)/728/2024	JIBA NATH SARMA AND 2 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. D BARUAH MR W TERON MS S K GUPTA	SC, MINES AND MINERALS GOVT OF ASSAM SC, HOUSING AND URBAN AFFAIRS SC, FOREST SC, GMC
70	WITH WP(C)/1392/2024	YOGENDRA KUMAR PANDEY Versus THE STATE OF ASSAM AND 5 ORS	MR. D BARUAH MR W TERON MS S K GUPTA	SC, MINES AND MINERALS GOVT OF ASSAM SC, HOUSING AND URBAN AFFAIRS SC, FOREST SC, GMC
71	WITH WP(C)/1657/2024	HARICHARAN DEKA AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. A BHATTACHARYYA	GA, ASSAM SC, FOREST SC, GMC
ORDERS				
72	Cont.Cas(C)/62/2024 FIXED	VIVEK CYLINDER PRIVATE LIMITED Versus SONIT KUMAR DAS AND ANR	MR. P K ROYCHOUDHURY MR. N G KUNDU	MR. D SAIKIA (r-1) MR. B CHOUDHURY (r-1)

=====

=====

LEAVE NOTE OF ADVOCATES FOR 29/07/2024

-

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR D TALUKDAR	27-06-2024	To	03-08-2024
3)	MR. J P SHARMA	01-07-2024	To	31-07-2024
4)	MR. O P BHATI	28-06-2024	To	04-08-2024
5)	MR H Dey	17-07-2024	To	29-07-2024
6)	MR. D C C PHUKAN	16-07-2024	To	31-07-2024
7)	MR. R P KAKOTI SR. ADV.	13-07-2024	To	31-07-2024
8)	MR. V K CHOPRA	25-07-2024	To	29-07-2024
9)	MR S SARMA	16-07-2024	To	15-09-2024
10)	MS. N M DEKA	17-07-2024	To	20-12-2024
11)	MR. S B PRASAD	22-07-2024	To	02-08-2024
12)	MS. T GOSWAMI	22-07-2024	To	02-08-2024
13)	MR. A CHAUDHURY	20-07-2024	To	04-08-2024
14)	MRS. M A OZAH	24-07-2024	To	01-08-2024
15)	MR. B BARMAN	28-07-2024	To	08-08-2024
16)	MR. A MOBARAQUE	26-07-2024	To	30-07-2024
17)	MS. P DUTTA	23-07-2024	To	02-08-2024
18)	MR. N BARUAH	23-07-2024	To	02-08-2024
19)	MR S K AGARWAL	22-07-2024	To	29-07-2024
20)	MS B R A SULTANA	26-07-2024	To	15-08-2024
21)	MR P C R MEDHI	24-07-2024	To	02-08-2024
22)	MR A R MEDHI	24-07-2024	To	02-08-2024
23)	L K BORAH	24-07-2024	To	03-08-2024
24)	MR S BORTHAKUR	24-07-2024	To	10-08-2024
25)	MR M HALOI	31-07-2024	To	05-08-2024
26)	MR. A SARMA	26-07-2024	To	05-08-2024
27)	MR. S C KEYAL	29-07-2024	To	31-07-2024
28)	MR. DITUL DAS	29-07-2024	To	02-08-2024

29)	MR. R K JAIN	29-07-2024	To	01-08-2024
30)	MR. D SAIKIA	29-07-2024	To	02-08-2024
31)	MR D C K HAZARIKA	29-07-2024	To	03-08-2024
32)	MD. I HUSSAIN	29-07-2024	To	30-07-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Monday,29th July 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 21

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
53	Crl.Pet./706/2024 FIXED	FIRUJ AHMED LASKAR Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM MS. P BORAH	PP, ASSAM
BAIL HEARING (BA)				
54	Bail Appln./1880/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	MD. MITUL ALI @ SANI Versus THE STATE OF ASSAM AND ANR.	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	MR. I U CHOWDHURY(R-2, VICTIM) MR. D K AGARWALA (R-2, VICTIM) PP, ASSAM
HEARING				
55	Crl.Rev.P./24/2023 WITH LCR 2 FILES, B/O	MEHBUB ALI Versus HASINA BEGUM	MR P K KALITA	MR D K MEDHI (r-1) P BORUAH (r-1)

LEAVE NOTE OF ADVOCATES FOR 29/07/2024

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR D TALUKDAR	27-06-2024	To	03-08-2024
3)	MR. J P SHARMA	01-07-2024	To	31-07-2024
4)	MR. O P BHATI	28-06-2024	To	04-08-2024
5)	MR H Dey	17-07-2024	To	29-07-2024
6)	MR. D C C PHUKAN	16-07-2024	To	31-07-2024
7)	MR. R P KAKOTI SR. ADV.	13-07-2024	To	31-07-2024
8)	MR. V K CHOPRA	25-07-2024	To	29-07-2024
9)	MR S SARMA	16-07-2024	To	15-09-2024
10)	MS. N M DEKA	17-07-2024	To	20-12-2024
11)	MR. S B PRASAD	22-07-2024	To	02-08-2024
12)	MS. T GOSWAMI	22-07-2024	To	02-08-2024
13)	MR. A CHAUDHURY	20-07-2024	To	04-08-2024
14)	MRS. M A OZAH	24-07-2024	To	01-08-2024
15)	MR. B BARMAN	28-07-2024	To	08-08-2024

16)	MR. A MOBARAQUE	26-07-2024	To	30-07-2024
17)	MS. P DUTTA	23-07-2024	To	02-08-2024
18)	MR. N BARUAH	23-07-2024	To	02-08-2024
19)	MR S K AGARWAL	22-07-2024	To	29-07-2024
20)	MS B R A SULTANA	26-07-2024	To	15-08-2024
21)	MR P C R MEDHI	24-07-2024	To	02-08-2024
22)	MR A R MEDHI	24-07-2024	To	02-08-2024
23)	L K BORAH	24-07-2024	To	03-08-2024
24)	MR S BORTHAKUR	24-07-2024	To	10-08-2024
25)	MR M HALOI	31-07-2024	To	05-08-2024
26)	MR. A SARMA	26-07-2024	To	05-08-2024
27)	MR. S C KEYAL	29-07-2024	To	31-07-2024
28)	MR. DITUL DAS	29-07-2024	To	02-08-2024
29)	MR. R K JAIN	29-07-2024	To	01-08-2024
30)	MR. D SAIKIA	29-07-2024	To	02-08-2024
31)	MR D C K HAZARIKA	29-07-2024	To	03-08-2024
32)	MD. I HUSSAIN	29-07-2024	To	30-07-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Monday,29th July 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 22

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING (BA)				
54	Bail Appln./2047/2024 FIXED	HAFIJUL ALI Versus THE STATE OF ASSAM	MS F BEGUM MS P DASGUPTA	PP, ASSAM
55	Bail Appln./2082/2024 FIXED	JAVED AKHTAR Versus THE STATE OF ASSAM	MR. R ALI	PP, ASSAM
BAIL HEARING				
56	AB/1196/2023 BY SLIP	AZAHARUL ISLAM Versus THE STATE OF ASSAM	MR J C BORAH	PP, ASSAM
57	AB/1401/2024 FIXED	INTAZ ALI Versus THE STATE OF ASSAM	MR M HOQUE MR. R A CHOUDHURY	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 29/07/2024

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR D TALUKDAR	27-06-2024	To	03-08-2024
3)	MR. J P SHARMA	01-07-2024	To	31-07-2024
4)	MR. O P BHATI	28-06-2024	To	04-08-2024
5)	MR H Dey	17-07-2024	To	29-07-2024
6)	MR. D C C PHUKAN	16-07-2024	To	31-07-2024
7)	MR. R P KAKOTI SR. ADV.	13-07-2024	To	31-07-2024
8)	MR. V K CHOPRA	25-07-2024	To	29-07-2024
9)	MR S SARMA	16-07-2024	To	15-09-2024
10)	MS. N M DEKA	17-07-2024	To	20-12-2024
11)	MR. S B PRASAD	22-07-2024	To	02-08-2024
12)	MS. T GOSWAMI	22-07-2024	To	02-08-2024
13)	MR. A CHAUDHURY	20-07-2024	To	04-08-2024
14)	MRS. M A OZAH	24-07-2024	To	01-08-2024
15)	MR. B BARMAN	28-07-2024	To	08-08-2024
16)	MR. A MOBARAQUE	26-07-2024	To	30-07-2024

17)	MS. P DUTTA	23-07-2024	To	02-08-2024
18)	MR. N BARUAH	23-07-2024	To	02-08-2024
19)	MR S K AGARWAL	22-07-2024	To	29-07-2024
20)	MS B R A SULTANA	26-07-2024	To	15-08-2024
21)	MR P C R MEDHI	24-07-2024	To	02-08-2024
22)	MR A R MEDHI	24-07-2024	To	02-08-2024
23)	L K BORAH	24-07-2024	To	03-08-2024
24)	MR S BORTHAKUR	24-07-2024	To	10-08-2024
25)	MR M HALOI	31-07-2024	To	05-08-2024
26)	MR. A SARMA	26-07-2024	To	05-08-2024
27)	MR. S C KEYAL	29-07-2024	To	31-07-2024
28)	MR. DITUL DAS	29-07-2024	To	02-08-2024
29)	MR. R K JAIN	29-07-2024	To	01-08-2024
30)	MR. D SAIKIA	29-07-2024	To	02-08-2024
31)	MR D C K HAZARIKA	29-07-2024	To	03-08-2024
32)	MD. I HUSSAIN	29-07-2024	To	30-07-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Monday,29th July 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 24

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
53	I.A.(CrI.)/654/2023 (AT 10:30 AM) in CrI.A./277/2023	SARIFUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. S A SIKDER MR. I U CHOWDHURY MS R DEKA	PP, ASSAM
	WITH CrI.A./277/2023	SARIFUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. S A SIKDER MR. I U CHOWDHURY MS R DEKA	PP, ASSAM
DELIVERY OF ORDER				
54	RSA/42/2024	HEMANTA TALUKDAR Versus BHABESH KALITA	MR. U K DAS MS. B D SARMAH	MR T CHAKRABORTY MR. D CHOUDHURY MS. P GARGO
	WITH I.A.(Civil)/740/2024 in RSA/42/2024	HEMANTA TALUKDAR Versus BHABESH KALITA	MR. U K DAS MS. B D SARMAH	
BAIL HEARING (BA)				
55	Bail Appln./1735/2024 PART-HEARD, FIXED	SADIQUE UL HOQUE Versus THE STATE OF ASSAM	MS. S K NARGIS MR SARFRAZ NAWAZ MR. M ALAM MR. Z H BORA MS N SULTANA	PP, ASSAM
	WITH Bail Appln./1048/2024	ALTAF HUSSAIN Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY	PP, ASSAM
57	Bail Appln./1954/2024	HALEEF AFRIDI Versus THE STATE OF ASSAM	MR. R ALI MR H A AHMED MR. MUSTAFA HUSSAIN	PP, ASSAM
ORDERS				
58	LA.App./60/2014 FIXED	N F RAILWAY Versus PURNA RAM DAS and 3 ORS	MSB DEVI MS S CHAKRABORTY MR.M K BORO	

59	WITH LA.App./30/2012 WITH LCR	NORTH EAST FRONTIER RAILWAY, Versus BIPIN NATH and ORS,	MSB DEVI MS S CHAKRABORTY MR.M K BORO	
60	WITH LA.App./14/2014	N F RAILWAY Versus DEBEN NATH	MSB DEVI MS S CHAKRABORTY MR.M K BORO	MR. G BORDOLOI GOVT ADV. FOR R/N-3
61	WITH LA.App./15/2014	N F RAILWAY Versus KHAGEN KOCH and 2 ORS..	MSB DEVI MS S CHAKRABORTY MR.M K BORO	MR. G BORDOLOI GOVT ADV. FOR R/N-3
62	WITH LA.App./57/2014	N F RAILWAY Versus CHINA RAM DAS	MSB DEVI MS S CHAKRABORTY MR.M K BORO	MR. G BORDOLOI GOVT ADV. FOR R/N-3
63	WITH LA.App./58/2014	N F RAILWAY Versus PRABIN CH. THAKURIA	MSB DEVI MS S CHAKRABORTY MR.M K BORO	
64	WITH LA.App./59/2014	N F RAILWAY Versus KHAGEN CH. DAS	MSB DEVI MS S CHAKRABORTY MR.M K BORO	
65	WITH LA.App./61/2014	N F RAILWAY Versus LOHIT CH. DAS	MSB DEVI MS S CHAKRABORTY MR.M K BORO	
66	WITH LA.App./62/2014	NORTH EAST FRONTIER RAILWAY, Versus MOHAN CH. DAS and 3 ORS,	MSB DEVI MS S CHAKRABORTY MR.M K BORO	
67	FAO/53/2024 FIXED	AJAY KUMAR AGARWALLA AND ANR Versus M/S JAGDISH PRASAD AGARWALLA AND SONS (HUF) AND 4 ORS	MR A K RAI MS. K AGARWAL MR B YADAV MS RICHA JHA	
	WITH I.A.(Civil)/1982/2024 in FAO/53/2024	AJAY KUMAR AGARWALLA AND ANR Versus M/S JAGDISH PRASAD AGARWALLA AND SONS (HUF) AND 4 ORS	MR A K RAI MS. K AGARWAL MR B YADAV MS RICHA JHA	
68	CRP(IO)/217/2024 FIXED	MALABIKA MAHANTA Versus NIBIR BORDOLOI AND 4 ORS	MR. P S DEKA MS. P BHATTACHARYA MR. A BORUA	
69	I.A.(Civil)/1600/2024 WITH LCR, FIXED in RSA/322/2018	SRI ATUL MAHANTA Versus SRI BIPUL DAS AND 3 ORS	MR. T J MAHANTA MR. P P DUTTA MR. A BORUA	MR. B K DAS MR. B BORAH MR. N GOSWAMI MR H P GUWALA
	WITH RSA/322/2018	SRI ATUL MAHANTA Versus SRI BIPUL DAS AND 3 ORS	MR. T J MAHANTA MR. P P DUTTA MR. A BORUA	MR. S. DEY (R3, R4) MR P DEKA MR. B K DAS (R2) MR. B BORAH MR. N GOSWAMI MR H P GUWALA (R2) FOR CAVEATOR

=====

=====

LEAVE NOTE OF ADVOCATES FOR 29/07/2024

-

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR D TALUKDAR	27-06-2024	To	03-08-2024
3)	MR. J P SHARMA	01-07-2024	To	31-07-2024
4)	MR. O P BHATI	28-06-2024	To	04-08-2024
5)	MR H Dey	17-07-2024	To	29-07-2024
6)	MR. D C C PHUKAN	16-07-2024	To	31-07-2024
7)	MR. R P KAKOTI SR. ADV.	13-07-2024	To	31-07-2024
8)	MR. V K CHOPRA	25-07-2024	To	29-07-2024
9)	MR S SARMA	16-07-2024	To	15-09-2024
10)	MS. N M DEKA	17-07-2024	To	20-12-2024
11)	MR. S B PRASAD	22-07-2024	To	02-08-2024
12)	MS. T GOSWAMI	22-07-2024	To	02-08-2024
13)	MR. A CHAUDHURY	20-07-2024	To	04-08-2024
14)	MRS. M A OZAH	24-07-2024	To	01-08-2024
15)	MR. B BARMAN	28-07-2024	To	08-08-2024
16)	MR. A MOBARAQUE	26-07-2024	To	30-07-2024
17)	MS. P DUTTA	23-07-2024	To	02-08-2024
18)	MR. N BARUAH	23-07-2024	To	02-08-2024
19)	MR S K AGARWAL	22-07-2024	To	29-07-2024
20)	MS B R A SULTANA	26-07-2024	To	15-08-2024
21)	MR P C R MEDHI	24-07-2024	To	02-08-2024
22)	MR A R MEDHI	24-07-2024	To	02-08-2024
23)	L K BORAH	24-07-2024	To	03-08-2024
24)	MR S BORTHAKUR	24-07-2024	To	10-08-2024
25)	MR M HALOI	31-07-2024	To	05-08-2024
26)	MR. A SARMA	26-07-2024	To	05-08-2024
27)	MR. S C KEYAL	29-07-2024	To	31-07-2024
28)	MR. DITUL DAS	29-07-2024	To	02-08-2024
29)	MR. R K JAIN	29-07-2024	To	01-08-2024
30)	MR. D SAIKIA	29-07-2024	To	02-08-2024
31)	MR D C K HAZARIKA	29-07-2024	To	03-08-2024
32)	MD. I HUSSAIN	29-07-2024	To	30-07-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Monday,29th July 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 26

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
65	WP(C)/2385/2024 FIXED	SAYED ATOWAR RAHMAN Versus THE STATE OF ASSAM AND 2 ORS	MS. T SOM MR H DAS MS. U HAZARIKA MS S ISLAM	MS. M BHATTACHARJEE (ADDL. SENIOR GA) SC, P W D
66	WP(C)/3505/2024 FIXED	DR. AMATYA BHARADWAJ Versus THE STATE OF ASSAM AND 2 ORS	MR SISHIR DUTTA MR D J MEDHI	SC, HIGHER EDU SC, APSC
67	WITH Review.Pet./128/2024 CAVT. NO. 07072/024,	DR. AMATYA BHARADWAJ Versus THE STATE OF ASSAM AND 45 ORS	MR SISHIR DUTTA MR D J MEDHI	SC, HIGHER EDU SC, APSC MR. J I BORBHUIYA MR. S K SAIKIA MR D.S. BHATTACHARYA FOR CAVEATOR
ORDERS				
68	Cont.Cas(C)/300/2024 FIXED	JOHN PATHARI Versus DIGANTA BORAH, IPS	MR. A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA	MR. D NATH O ASSUMI MS. M SHARMA

LEAVE NOTE OF ADVOCATES FOR 29/07/2024

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR D TALUKDAR	27-06-2024	To	03-08-2024
3)	MR. J P SHARMA	01-07-2024	To	31-07-2024
4)	MR. O P BHATI	28-06-2024	To	04-08-2024
5)	MR H Dey	17-07-2024	To	29-07-2024
6)	MR. D C C PHUKAN	16-07-2024	To	31-07-2024
7)	MR. R P KAKOTI SR. ADV.	13-07-2024	To	31-07-2024
8)	MR. V K CHOPRA	25-07-2024	To	29-07-2024
9)	MR S SARMA	16-07-2024	To	15-09-2024
10)	MS. N M DEKA	17-07-2024	To	20-12-2024
11)	MR. S B PRASAD	22-07-2024	To	02-08-2024
12)	MS. T GOSWAMI	22-07-2024	To	02-08-2024
13)	MR. A CHAUDHURY	20-07-2024	To	04-08-2024

14)	MRS. M A OZAH	24-07-2024	To	01-08-2024
15)	MR. B BARMAN	28-07-2024	To	08-08-2024
16)	MR. A MOBARAQUE	26-07-2024	To	30-07-2024
17)	MS. P DUTTA	23-07-2024	To	02-08-2024
18)	MR. N BARUAH	23-07-2024	To	02-08-2024
19)	MR S K AGARWAL	22-07-2024	To	29-07-2024
20)	MS B R A SULTANA	26-07-2024	To	15-08-2024
21)	MR P C R MEDHI	24-07-2024	To	02-08-2024
22)	MR A R MEDHI	24-07-2024	To	02-08-2024
23)	L K BORAH	24-07-2024	To	03-08-2024
24)	MR S BORTHAKUR	24-07-2024	To	10-08-2024
25)	MR M HALOI	31-07-2024	To	05-08-2024
26)	MR. A SARMA	26-07-2024	To	05-08-2024
27)	MR. S C KEYAL	29-07-2024	To	31-07-2024
28)	MR. DITUL DAS	29-07-2024	To	02-08-2024
29)	MR. R K JAIN	29-07-2024	To	01-08-2024
30)	MR. D SAIKIA	29-07-2024	To	02-08-2024
31)	MR D C K HAZARIKA	29-07-2024	To	03-08-2024
32)	MD. I HUSSAIN	29-07-2024	To	30-07-2024



The Gauhati High Court, At Guwahati

[High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh]

[SUPPLEMENTARY CAUSE LIST-I]

[FOR MONDAY, THE 29TH DAY OF JULY, 2024]

[AT 2:00 PM]

BEFORE
HON'BLE MRS. JUSTICE MITALI THAKURIA

[COURT NO: 22]

[**COURT PROCEEDING OF THE FOLLOWING CASE
PERTAINING TO THE ITANAGAR BENCH WILL BE
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING
AT 2:00 PM**]

MOTION

1. ELECTION PET. 3/2024 DRISHYAMUNI CHAKMA K. HAZARIKA
VERSUS
THE ELECTION COMMISSION
OF INDIA AND 7 ORS.

2. ELECTION PET. 4/2024 GEGONG APANG NALO PADA
VERSUS TOJIR KADU AND ANR. ADAM TATAK
TSERING GYATSO
AMY TALOM
KALING MIBANG
TANUR GAO
TIKRIN LIGU